

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **07.07.2021** at **10.30 A.M.**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R. SUCHARITHA, MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

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IA/MA/IBA/TCP/TCA/CP/CA No : CP/IB/29/CHE/2021  
NAME OF PETITIONER : M Gagan Bothra  
NAME OF RESPONDENT : Senthil Kumar & 1 Another  
SECTION : Sec 95 Of IBC 2016

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**ORDER**

Applicant Mr. M. Gagan Bothra is present in person. Respondent is represented by Mr. Chandrasekaran, Advocate. Both are present through video conferencing platform.

At the request of Learned Counsel for Respondent list this matter on **11.08.2021** for hearing.

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**(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)  
MEMBER (JUDICIAL)**